

1	2	3	4	5	6
18.	Manipur	23	850	690	690
19.	Mizoram	2	50	60	60
20.	Meghalaya	2	0	0	60
21.	Nagaland	1	0	30	30
22.	Odisha	72	2150	2190	2160
23.	Puducherry	1	0	30	30
24.	Rajasthan	14	550	420	420
25.	Sikkim	1	0	30	30
26.	Tamil Nadu	40	800	1200	1200
27.	Telangana	24	435	720	720
28.	Tripura	4	0	120	120
29.	Uttar Pradesh	76	2745	2160	2741
30.	Uttarakhand	9	250	120	270
31.	West Bengal	48	663	1440	1440
32.	Andaman and Nicobar Islands	1	0	30	30
TOTAL		544	14378	16530	17291

Working women hostels

4469. SHRI DEREK O'BRIEN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of working women hostels in the country till date State-wise and especially in Maharashtra;

(b) the number of working women hostels constructed during the year 2015-16;

(c) the details of funds allocated by the Ministry for construction of working women hostels during the last three years and the current year; and

(d) whether the Ministry is keeping track of already constructed hostels and their working conditions and occupancies, and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Since its inception in 1972-73, 960 hostels have been sanctioned under the scheme of Working Women Hostel all over the country.

State-wise list of sanctioned working women's hostels including Maharashtra is given in Statement-I (*See* below).

(b) Total 8 hostels have been constructed during the year 2015-16.

(c) The details of funds allocated by the Ministry for construction of working women hostels during the last three years and the current year is as per details given in Statement-II (*See* below).

(d) Yes, Ministry has written letter to all States/UTs to get the status report of all the existing working women hostels in respective States/UTs including their occupancies.

Statement-I

State-wise sanctioned Working Women's Hostels

Sl.No.	State/UT	No. of Hostels
1.	Andhra Pradesh	42
2.	Arunachal Pradesh	14
3.	Assam	14
4.	Bihar	06
5.	Chhattisgarh	10
6.	Goa	02
7.	Gujarat	27
8.	Haryana	20
9.	Himachal Pradesh	15
10.	Jammu and Kashmir	05
11.	Jharkhand	02
12.	Karnataka	62
13.	Kerala	158
14.	Madhya Pradesh	62
15.	Maharashtra	140
16.	Manipur	25
17.	Meghalaya	03

Sl.No.	State/UT	No. of Hostels
18.	Mizoram	04
19.	Nagaland	23
20.	Odisha	29
21.	Punjab	14
22.	Rajasthan	39
23.	Sikkim	02
24.	Tamil Nadu	96
25.	Telangana	21
26.	Tripura	01
27.	Uttar Pradesh	41
28.	Uttarakhand	07
29.	West Bengal	38
TOTAL STATES		922
Union Territories		
1.	Chandigarh	07
2.	Delhi	20
3.	Puducherry	04
TOTAL UTs		31
ALL INDIA TOTAL		953
Hostels in rented premises		
1.	Assam	03
2.	Maharashtra	03
3.	Rajasthan	01
TOTAL (As on 31.03.2018)		960

Statement-II

Details of Funds Sanctioned and Released under the scheme of Working Women Hostel During the last three years and current year State/UT-wise

Sl. No.	State	2014-15	2015-16	2016-17	2017-18 (As on 31.03.2018)
1.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
2.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	1,93,46,775
3.	Assam	---	---	---	8,83,000
4.	Gujarat	---	---	---	1,83,76,125
5.	Himachal Pradesh	---	---	---	2,65,83,375
6.	Karnataka	46,56,630	---	---	9,73,66,130
7.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
8.	Maharashtra	---	2,51,75,896	3,47,99,568	7,17,000
9.	Manipur	35,31,958	92,08,167	1,49,74,690	4,62,27,102
10.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	6,90,13,792
11.	Telangana	3,22,87,500	----	---	---

Support to women and children

4470. SHRI C. P. NARAYANAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of women who got the support of the Ministry during the last two years;

(b) the number of such women in the age groups of 18-35, 36-60 and above 60 years;

(c) the number of SC, ST and minority women among them; and

(d) the number of girl children below 18 years of age who got the support of the Ministry during those years?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (d) Ministry of Women and Child Development (MWCD) implements several schemes supporting for the welfare of the women and children including SC/ST and minority of different age groups.